

(b) If the reply to part (a) above be in the affirmative, what are the reasons for issuing free rations now?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes; but officers are allowed to have their families with them only at certain stations and under certain conditions.

(b) It would not be correct to treat these officers differently from the others as the conditions under which all the officers live are the same.

**Shri Charak:** Is it a fact that during the British period it was customary for officers of the Army not to take families to such areas?

**Sardar Majithia:** I am not sure about that. If families are taken, that is an amenity given to the officers and the hon. Members should not grudge it.

**Shri Charak:** May I know the reason for deviation from this well-established convention?

**Sardar Majithia:** On humanitarian grounds.

#### 'OTHER SERVICES SCHEMES'

\*630. **Shri Punnoose:** (a) Will the Minister of Home Affairs be pleased to state whether the 'Other Services Schemes', according to which formation of certain other services of the Government of India was contemplated in the 'Report of the Activities of the Ministry for 1951-52', has been finalised?

(b) If so, will a copy of the Schemes be laid on the Table of the House?

(c) If not, when will the Schemes be made available to the House?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Not yet.

(b) Does not arise.

(c) In view of the very preliminary stage of consideration reached so far in respect of most of the schemes and as the primary responsibility for framing each scheme and implementing it rests with the Ministry administratively concerned, it will not be possible to adhere to any rigid timetable. The annual report of the Home Ministry will, however, contain particulars of progress made from time to time in this connection.

**Shri Punnoose:** In the 1951 Report it is stated that it is under consideration in consultation with the Ministry concerned. May I know the stage at which it is?

**Shri Datar:** The stage is that of consultation, receipt of replies in certain cases and non-receipt of replies in other cases.

**Shri K. K. Basu:** May I know in view of the Five Year Plan and the ever-expanding schemes, does the Government propose to expedite the matter?

**Shri Datar:** The Government are trying to expedite the implementation of these schemes as soon as possible.

#### BHARAT SEVAK SAMAJ

\*632. **Shri A. M. Thomas:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government Servants are allowed to be members of the Bharat Sevak Samaj;

(b) if so, whether special permission is to be obtained by them before enlisting themselves as members; and

(c) whether any conditions are being imposed when such permission is granted?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) No.

(c) No.

**Shri A. M. Thomas:** How many Government Servants have till now joined this Bharat Sevak Samaj?

**Shri Datar:** Government have no information on this point.

**Shri B. S. Murthy:** May I know, Sir, whether there is any obligation on the part of Government Servants to join this?

**Shri Datar:** There is no obligation at all.

**Shri Krishnacharya Joshi:** May I know what are the qualifications and disqualifications to become a member of this?

**Shri Datar:** The qualifications are readiness to carry on public work.

**Shri Krishnacharya Joshi:** The disqualifications?

**Shri Datar:** There is no disqualification at all.

**Shri Punnoose:** May I know whether it is obligatory on the part of Government Servants who join this Sangh to work to disrupt strikes, to work against the activities of organised labour and all that?

**Shri Datar:** There is no such obligation at all and the insinuations are entirely denied.

**Shri K. K. Basu:** May I know, Sir, whether Government Servants joining this particular Sangh are given any special facilities?

**Shri Datar:** No special facilities are given.

#### COMMONWEALTH BANK

\*633. **Shri Viswanatha Reddy:** (a) Will the Minister of Finance be pleased to state whether any scheme for the starting of a Commonwealth Bank has been proposed at the last Commonwealth Prime Ministers' Conference, for the restoration of Commonwealth prosperity?

(b) If so, what are the chief features of the scheme?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) No, Sir.

(b) Does not rise.

#### GRANTS-IN-AID TO RESEARCH WORKERS

\*634. **Shri Nageshwar Prasad Sinha:** (a) Will the Minister of Education be pleased to state whether Government have made any provision for grants-in-aid for purchase of apparatus, stores, books etc. to individual research workers in India?

(b) If so, what is the procedure for obtaining such a grant?

(c) Has any maximum or minimum grant been fixed?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes. A provision of Rs. 50,000 has been made in the budget for 1952-53 for grants-in-aid for this purpose.

(b) Applications are invited from such workers through the Universities/Institutions where they are working. The applications are then considered by a special Committee constituted for the purpose.

(c) No.

**Shri Nageshwar Prasad Sinha:** May I know, Sir, whether any enquiry is made by this Government to ascertain whether the amount has been spent usefully or not?

**Shri K. D. Malaviya:** Sir, because we have received no report to the contrary, there is no reason to believe that the amount is being mis-used.

**Shri B. S. Murthy:** May I know, Sir, whether the selection is made by the Central Government or whether any applications are invited?

**Shri K. D. Malaviya:** The Universities or the institutions sponsor the applications to Government. There is a Committee which scrutinises them and then the Committee recommends fit cases to the Education Ministry for disposal.

**Shri A. C. Guha:** May I know the personnel of the Committee?

**Shri K. D. Malaviya:** The members of the Committee are, Dr. C. V. Raman, Dr. A. Lakshmanaswamy Mudaliar, Dr. M. N. Saha, Dr. S. S. Bhatnagar and Shri G. K. Chandramani, Deputy Secretary.

**Shri A. C. Guha:** Is this Fund separate from the Fund which is known as the Scientific and Industrial Research Fund?

**Shri K. D. Malaviya:** This is a separate allotment to help individual research worker.

**Shri A. C. Guha:** May I know how that fund is disbursed?

**Shri K. D. Malaviya:** For that I require notice.

**Shri Badshah Gupta:** May I know, Sir, how long these applications will be received and how long will the Committee take to decide them?

**Shri K. D. Malaviya:** I have not got the programme of the receipt and disposal of these applications but the only information that I possess just now is that we have received about 200 applications for grant-in-aid mostly from research workers in Universities and from other educational institutions.

**Shri K. K. Basu:** Is the Government supposed to give certain directions to this Committee or is it left to the Committee to select on merits?

**Shri K. D. Malaviya:** The Committee makes its own rules to select.

**Shri B. S. Murthy:** May I know whether the Universities or institutions through which the applications are sent make their recommendations to the authorities?

**Shri K. D. Malaviya:** The applications are sent by individuals through the University because the Government have asked for these applications from the Universities and other